

(4)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/22/2016  
NAME OF THE PETITIONER(S) : Anand P. Fredrick  
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION FOR WHOM

① B. Dhanaraj -

in the name of

B. Dhanaraj

② B. Manimaran

R<sub>1</sub>, R<sub>3</sub>, R<sub>4</sub>, R<sub>5</sub>

B. Manimaran

3. P. Shanmugam

R<sub>2</sub>

P. Shanmugam

**ORDER**

Counsel for petitioner present. Counsel for R<sub>1</sub>, R<sub>3</sub>, R<sub>4</sub> & R<sub>5</sub> and counsel for R<sub>2</sub> are present. Both the counsel prayed time for making submissions. Time extended at request. Put up on 22.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc